

**THE ST. JOHN AMBULANCE ASSOCIATION (INDIA) TRANSFER OF
FUNDS (REPEAL) ACT, 2002**

No. 21 OF 2002

[23rd May, 2002.]

**An Act to repeal the St. John Ambulance Association (India) Transfer of Funds
Act, 1956.**

**BE it enacted by Parliament in the Fifty-third Year of the Republic of India as
follows:—**

1. This Act may be called the St. John Ambulance Association (India) Transfer of Funds (Repeal) Act, 2002. Short title.

2. The St. John Ambulance Association (India) Transfer of Funds Act, 1956 is hereby repealed. Repeal of Act
21 of 1956.